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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

**O. A. No. 260/00533 OF 2016**  
Cuttack, this the 4<sup>th</sup> day of August, 2016

CORAM  
**HON'BLE MR. A.K. PATNAIK, MEMBER (J)**  
**HON'BLE MR. R.C. MISRA, MEMBER(A)**

Subhra Chapala Dash, aged about 26 years, D/o Ratnakar Dash, Village-Jajbhairabi, Nuagaon, P.S-Choudwar, Dist-CUTTACK, ODISHA.

.....Applicant

By the Advocate(s)-M/s. K.P. Mishra, S. Mohapatra, T.P. Tripathy, L.P.  
Dwibedy

-Versus-

**Union of India, represented through**

1. Secretary to the Govt. of India, Department of Posts, Ministry of Communication, Dak Bhawan, Sansad Marg, NEW DELHI-110001.
2. Chief Postmaster General, Odisha Circle, Bhubaneswar, Dist-KHURDA, ODISHA.
3. Superintendent of Post Offices, Kalahandi Division, BHAWANIPATNA-766001, ODISHA.

.....Respondents

By the Advocate(s)- Mr. A. Pradhan

**O R D E R(Oral)**

**A.K.PATNAIK, MEMBER (J):**

Heard Ms. S. Mohapatra, Ld. Counsel appearing for the applicant and Mr. A. Pradhan, Ld. ACGSC appearing for the Respondent, on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. This O.A. has been filed by the applicant assailing the order dated 05.07.2016 (Annexure-A/7) by the Superintendent of Post Offices, Kalahandi Division (Respondent No.3) inter-alia, directing to produce all original documents/ certificates as per online application for the post of GDSBPM, Chheliamal B.O. The applicant has affixed 'Subhra' before her name, i.e., Chapala Dash, so the applicant being known as 'Subhra Chapala Dash' instead of 'Chapala Dash' from 2016 through an affidavit and duly published in the newspaper. On this account, the applicant is going to be deprived of from the appointment for the post in question, despite the fact that the Respondent No.3 has realized that the applicant changed her name from "Chapala Dash" to 'Subhra Chapala Dash' in accordance with law. Therefore, the applicant craves indulgence of this Hon'ble Tribunal for a direction to the Respondents to quash the letter dated 05.07.2016 (Annexure-A/7) and direct the Respondent

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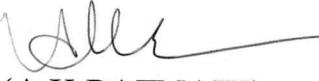
No.3 to engage the applicant as GDSBPM, Chheliamal B.O. as per the selection under Annexure-A/6.

3. On being questioned that if the applicant's case has been rejected on the ground of anomaly on the name whereas the applicant herself has changed her name from "Chapala Dash" to 'Subhra Chapala Dash', Ms. Mohapatra submitted that the applicant could not bring it before the higher authorities and prayed liberty of this Tribunal to bring it before the higher authorities. Taking into account such a submission made by Ms. Mohapatra, we allow the applicant to make a comprehensive representation to Chief Postmaster General, Odisha Circle, Bhubaneswar (Respondent No.2) within 07 (seven) days by annexing the affidavit so made by the applicant along with the comprehensive representation and in case any such representation/appeal<sup>is</sup> made by the applicant to Respondent No.2 then Respondent No.2 may consider the same keeping in mind the affidavit so filed by the applicant in which the applicant herself has changed her name from "Chapala Dash" to 'Subhra Chapala Dash', and dispose <sup>of</sup> within a period of three weeks' from the date of receipt of the representation. We made it clear that if no representation is filed within seven days from today i.e., by 11.08.16 then Respondent No.2 is not bound by the aforesaid order. We also made it clear if any such representation is made before 11.08.16 then the same may be considered and dispose of by way of a reasoned and speaking order within three weeks' from the date of receipt of such representation.

4. With the aforesaid observation and direction, the O.A. is disposed of at the stage of admission itself. No costs.

5. On the prayer made by Ms. S. Mohapatra, Learned Counsel appearing for the applicant, copy of this order, along with paper book, be sent to Respondent No.2 by Speed Post for which she undertakes to file the postal requisites by 05.08.201.

  
(R.C.MISRA)  
MEMBER (A)

  
(A.K.PATNAIK)  
MEMBER(J)